

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:554
ANSWERED ON:09.12.2013
DELAY IN PORT PROJECTS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of SHIPPING be pleased to state:

- (a) the estimated loss of investment due to inordinately delay of port project approval;
- (b) the main reasons for the tack of a speedy project approval for ports; and
- (c) the corrective steps taken to overcome the complex regulations for project approval?

Answer

MINISTER OF SHIPPING (SHRIG.K.VASAN)

(a)&(c): Government has taken many measures to speed up approval of port projects and avoid loss investment of including the following:

- (i) RFQ, RFP and MCA documents have been standardized.
- (ii) Enhanced delegation of financial powers to Shipping Ministry to accord investment approvals for PPP projects.
- (iii) Streamlining the security clearance procedures.
- (iv) Revision of the tariff guidelines for Major Ports.
- (v) Rigorous monitoring and follow up of pending proposals.

As a result a record number of 32 capacity augmentation projects were awarded in 2012-13 and 13 projects# have been awarded in the current year till date.